



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH NEW DELHI**

**MA No. 3974/2019
OA No. 1560/2019**

this the 20th day of January, 2020

Hon'ble Ms. Aradhana Johri, Member (A)

Dr. Jai Bhagwan Tomar,
Aged about-67 years
S/o Sh. Rajendra Singh
Group-A
Principal Scientist (Retired), (ICAR-NBPG),
Pusa Campus, New Delhi-110012

Address for Correspondence:

Dr. Jai Bhagwan Tomar,
C/o Shri Rajendra Singh,
302-C 58/10, MECON Apartment
Sector-62, Noida-201306, Uttar Pradesh.Applicant

(By Advocate: Mr Shighra Kumar)

Versus

1. Union of India,
Ministry of Agriculture and Farmers Welfare,
Through its Secretary
Indian Council of Agricultural Research (ICAR),
Krishi Bhawan, New Delhi-110001

2. Indian Council of Agricultural Research-
National Bureau of Plant Genetic Resources (ICAR-NBPG)
Through its Director,
Pusa Campus, New Delhi-110012Respondents

(By Advocate: Mr Piyush Chhabra)

O R D E R (O R A L)

Ms. Aradhana Johri, Member (A):

MA No. 3974/2019

MA No. 3974/2019 has been filed for amending memo of parties. MA is dismissed.

OA No. 1560/2019

Mr Shighra Kumar, learned counsel for the applicant seeks permission to withdraw the OA and file a better OA with the correct memo of parties. Permission and liberty is granted to the applicant to file a better OA.

(Aradhana Johri)

Member (A)

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